

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 10.5.1999

OA 127/99

Revti, last employed on the post of Gangman under PWI (North), Maintenance Kota, Western Railway.

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Asstt.Engineer (Central), Western Railway, Kota Division, Kota.
3. Sr.Divisional Engineer (C), Western Railway, Kota Division, Kota.
4. Executive Engineer (Construction), Western Railway, Kota Dn., Kota.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.J.K.Kaushik

For the Respondents

... —

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Revti, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, challenging the impugned order dated 10.1.94, at Annexure A-1, and SF-5 NIP dated 17.11.97, at Annexure A-2, imposing the penalty of removal from service, passed by respondent No.2.

2. We have heard the learned counsel for the applicant and have perused the records.

3. Applicant's case is that while serving as a Gangman under the PWI (North), Maintenance in the Western Railway at Kota, he was served with a charge-sheet. An inquiry was conducted into the charges against him. The applicant was furnished with a copy of the inquiry report. Thereafter, the penalty of removal from service was imposed against him vide Annexure A-2 dated 17.11.97. The applicant preferred an appeal against the order of the disciplinary authority vide Annexure A-7 dated 15.12.97 but the same has not been decided till date by the appellate authority.

4. In the circumstances, we dispose of this application, at the stage of admission, with a direction to respondent No.3 to decide the applicant's appeal meeting all the points raised therein within a period of four months ~~Chitrak~~ from the date of receipt of a copy of this order. Let a copy of the OA and

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the annexures thereto be sent to respondent No.3 alongwith a copy of this order.

Gopal Singh
(GOPAL SINGH)

ADM. MEMBER

Gopal Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN

VK